

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:550  
ANSWERED ON:25.11.2005  
ELECTORAL ROLLS  
Annayyagari Shri Sai Prathap

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether Government has given instructions to all State Governments to keep the electoral rolls updated;
- (b) if so, the States which have completed the work; and
- (c) the status in each State for issuing of photo identity cards to voters?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ)

(a) & (b): As per the provisions of article 324 of the Constitution, the superintendence, direction and control of the preparation of the electoral rolls for, and the conduct of, all elections to Parliament and to the Legislature of every State is vested in the Election Commission. Hence the question of Government issuing any instruction to the State Governments on keeping of electoral rolls up-to-date does not arise. However, the Election Commission has informed that the electoral rolls are revised/updated as on 1st January, 2005 as the qualifying date in respect of all the States and Union territories except the State of Jammu and Kashmir and have since been finally published. The electoral rolls of the State of Jammu and Kashmir are due for final publication on 30th November, 2005. However, no revision could be taken up by the Commission in the State of Arunachal Pradesh as on 1st January, 2005 as the qualifying date due to certain reasons.

(c): A Statement (Annexure) showing the status in each State for issuing of photo identity cards to voters is enclosed.

STATEMENT REFERRED TO IN REPLY TO PART (c) of the LOK SABHA UNSTARRED QUESTION NO.550 FOR ANSWER ON 25.11.2005.

ELECTION COMMISSION OF INDIA

STATUS FOR THE PROGRESS OF ELECTOR'S PHOTO IDENTITY CARD

Sl.No. State/U.Territory Total electors Electors % of EPIC  
w.r.t. 1.1.2005 issued with issued  
roll Identity Cards

1.	Andhra Pradesh	52,215,678	38,889,946	74.48
2.	Arunachal Pradesh	624,086	304,822	48.84
3.	Assam	14,995,084	67,479	0.45
4.	Bihar	51,144,882	40,701,930	79.58
5.	Chattisgarh	13,904,884	9,620,499	69.19
6.	Goa	952,723	776,688	81.52
7.	Gujarat	33,847,275	24,807,957	73.29
8.	Haryana	12,642,552	11,187,854	88.49
9.	Himachal Pradesh	4,159,962	3,053,116	73.39
10.	Jammu and Kashmir	6,345,696	3,198,936	50.41
11.	Jharkhand	17,736,462	10,635,945	59.97
12.	Karnataka	39,947,927	32,517,985	81.40
13.	Kerala	20,824,302	20,824,302	100.00
14.	Madhya Pradesh	38,386,651	27,254,099	71.00
15.	Maharashtra	62,667,450	44,455,999	70.94
16.	Manipur	1,667,729	2841	0.17
17.	Meghalaya	1,335,812	723657	54.17
18.	Mizoram	559,132	401,814	71.86
19.	Nagaland	1,040,347	723,749	69.57
20.	Orissa	26,231,561	20,701,672	78.92
21.	Punjab	16,659,243	12,025,689	72.19
22.	Rajasthan	34,751,347	26,900,347	77.41
23.	Sikkim	288,674	220,297	76.31

24. Tamil Nadu	46,288,197	35,026,156	75.67
25. Tripura	2,130,299	1,427,146	66.99
26. Uttar Pradesh	114,012,751	63,895,986	56.04
27. Uttaranchal	5,640,034	3,938,864	69.84
28. West Bengal	48,085,522	40,862,587	84.98
29. A & N Island	250,191	214,282	85.65
30. Chandigarh	563,610	301,688	53.53
31. D & N Haveli	126,256	83,615	66.23
32. Daman & Diu	80,961	59,847	73.92
33. Lakshadweep	39,892	36,506	91.51
34. NCT of Delhi	9,337,971	6,007,549	64.33
35. Pondicherry	638,099	638,099	100.00

Total 680,123,242 482,489,948 70.94